

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**PRINCIPAL BENCH, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 995 of 2020**

**IN THE MATTER OF:**

**Sri Adinath Enterprises** ....Appellant

**Vs**

**V. Mahesh** ....Respondent

**With**

**Company Appeal (AT) (Insolvency) No. 994 of 2020**

**Sandhya & Co.** ....Appellant

**Vs**

**V. Mahesh** ....Respondent

**With**

**Company Appeal (AT) (Insolvency) No. 996 of 2020**

**Jai Jinendra Enterprises** ....Appellant

**Vs**

**V. Mahesh** ....Respondent

**With**

**Company Appeal (AT) (Insolvency) No. 997 of 2020**

**Vijayalakshmi Enterprises** ....Appellant

**Vs**

**V. Mahesh** ....Respondent

**With**

**Company Appeal (AT) (Insolvency) No. 998 of 2020**

**V.S. Enterprises** ....Appellant

**Vs**

**V. Mahesh** ....Respondent

Cont'd..../

**With  
Company Appeal (AT) (Insolvency) No. 999 of 2020**

**H.S. Syndicate** .....Appellant

**Vs**

**V. Mahesh** .....Respondent

**With  
Company Appeal (AT) (Insolvency) No. 1000 of 2020**

**Hemanth Mehta & Sons HUF** .....Appellant

**Vs**

**V. Mahesh** .....Respondent

**With  
Company Appeal (AT) (Insolvency) No. 1001 of 2020**

**Vipul Investment** .....Appellant

**Vs**

**V. Mahesh** .....Respondent

**With  
Company Appeal (AT) (Insolvency) No. 1002 of 2020**

**Hemanth & Co.** .....Appellant

**Vs**

**V. Mahesh** .....Respondent

**Present:**

**For Appellant: Mr. Raj Jhabakh, Ms. Ranjana Jain and Mr. Anandh K., Advocates.**

**For Respondent(s): Mr. Anant Merathia, Mr. Rishi Srinivas, Ms. Priyanka Varma, Mr. Ranghasayee and Ms. Poornima Devi, Advocates.**

**ORDER**  
**(Through Virtual Mode)**

**16.02.2021:** Learned Counsel for the Appellant seeks and is granted extension of time by two weeks' to file rejoinder. Learned Counsel for the parties may also file their short written submissions not more than three pages together with the compilation of relevant judgments within the aforesaid period.

List the Appeal(s) 'for admission (after notice)' on 16<sup>th</sup> March, 2021 before Court No.II.

**[Justice Bansi Lal Bhat]**  
**Acting Chairperson**

**[Dr. Ashok Kumar Mishra]**  
**Member (Technical)**

*Ash/GC*  
*Company Appeal (AT) (Insolvency) Nos. 995, 994, 996, 997, 998, 999, 1000,*  
*1001 and 1002 of 2020.*